

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006471/2020	MADHAB DURUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /48 /2018 () //
2	BLAPL/0006472/2020	CHANDAN @ BIKASH @ BABA @ DEBUNA @ VS STATE OF ODISHA	BISWANATH BISHERAI VS	KUJANGA /272 /2019 () //
3	BLAPL/0006473/2020	MANGE @ MANGRA TOPPO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	CHANDIPOSH PS /43 /2019 () //
4	BLAPL/0006474/2020	ARJUN NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BONAI /104 /2020 () //
5	BLAPL/0006475/2020	ISWAR SOREN @ ISWAR CHANDRA SOREN VS STATE OF ODISHA	AMLYYA RATNA PANDA VS	BALASORE TOWN /193 /2020 () //
6	BLAPL/0006476/2020	PRADIP KUMAR MOHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
7	BLAPL/0006477/2020	NAROTTAM PALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /46 /2020 () //
8	BLAPL/0006478/2020	DHANURJAYA RAITA VS STATE OF ODISHA	BASUDEV PUJARI VS	R.UDAYAGIRI /51 /2020 () //
9	BLAPL/0006479/2020	DHARAM RAUT @ ROUT VS STATE OF ODISHA	JAYADEBA BEHERA VS	DUNGURIPALI /138 /2020 () //
10	BLAPL/0006480/2020	TUKU @ SANJAY KUMAR PANDA VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	SORO /112 /2020 () //
11	BLAPL/0006481/2020	JAGANNATH JENA @ JAGAN VS STATE OF ODISHA	ANJAN KU BISWAL VS	SARAT /23 /2020 () //

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12	BLAPL/0006482/2020	MURALI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /142 /2019 () //
13	BLAPL/0006483/2020	SIBU MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /108 /2020 () //
14	BLAPL/0006484/2020	GANGADHAR MAHALIK@ PELU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /261 /2020 () //
15	BLAPL/0006485/2020	UJIT GUNTHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /45 /2020 () //
16	BLAPL/0006486/2020	KANTU MELEKA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BANDHUGOAN /35 /2020 () //
17	BLAPL/0006487/2020	LACHHAYA PUSURU @ PARSSU VS STATE OF ODISHA	SAMVIT MOHANTY VS	POTTANGI /7 /2019 () //
18	BLAPL/0006488/2020	UMESHWAR GUNTHA VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	SEMILLIGUDA /55 /2020 () //
19	BLAPL/0006489/2020	PAGILI DEHURI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	OUPADA /24 /2019 () //
20	BLAPL/0006490/2020	SUKRA HANTAL VS STATE OF ODISHA	PRAVAKAR BEHERA VS	ORKEL /88 /2019 () //
21	BLAPL/0006491/2020	BASANTA NAYAK VS STATE OF ODISHA	ABHISHEK DASH VS	NAYAPALLI P.S. /289 /2020 () //
22	BLAPL/0006492/2020	RAJA KARUA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JODA /109 /2020 () //
23	BLAPL/0006493/2020	SUNIL MAHANANDA	B.B.ROUTRAY	ATTABIRA /2 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006494/2020	JADABLAL DASH @ JADABALAL DAS	S.K.JOSHI	RAYAGADA TOWN /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006495/2020	MISRA BHOI @ MISHRA BHOI	S.K.JOSHI	KESINGA /107 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006496/2020	SADANANDA SINGH	BIJAYA KUMAR RAGADA	BAMUNIGAM /15 /2015
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006497/2020	GURUDEBA MALIK @ GURUDEV MALLIK	SURYAKANTA DWIBEDI	KANTAMAL /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006498/2020	JAGATPATI HANSDA @ SIBU	BIREN SANKAR TRIPATHY	BHADRAK TOWN /385 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006499/2020	JANMEJAY MOHANTA @ TIKI	B.S.DASPARIDA	BETNOTI /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006500/2020	SUSHIL @ SUSIL NAIK	B.S.DASPARIDA	COLLIERY /335 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006501/2020	RAJESH KUMAR SAHU	B.S.DASPARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006502/2020	SATYAPRIYA PRADHAN @ PINKU	B.S.DASPARIDA	KANTAMAL /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006503/2020	SANTOSH KUMAR PRADHAN	SURYAKANTA DWIBEDI	NUAGAON /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006504/2020	HEMANTA KUMAR TANDI	SANTOSH KUMAR DASH	AMBADOLA /91 /2020
		VS	VS	()

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35	BLAPL/0006505/2020	STATE OF ODISHA CHANDAN BARIK VS	B.B.ROUTRAY VS	// THAKURGARH /130 /2020 ()
36	BLAPL/0006506/2020	STATE OF ODISHA RAMESH PRADHAN @ JHARIA CHANDRA PRADHAN	ABHINAV KUMAR BUDHIA VS	// BANKI /39 /2020 ()
37	BLAPL/0006507/2020	STATE OF ODISHA PRASANNA SAHU VS	B.B.ROUTRAY VS	// INDUASTRIAL,NISA /2 /2020 ()
38	BLAPL/0006508/2020	STATE OF ODISHA MANTU @ SANJAY BEHERA VS	DILLIP KUMAR PRADHAN VS	// RASGOBINDPUR /3 /2020 ()
39	BLAPL/0006509/2020	STATE OF ODISHA MANOJ SAMASI VS	PABITRA KUMAR NAYAK VS	// RAGHUNATHPALI /120 /2017 ()
40	BLAPL/0006510/2020	STATE OF ODISHA SIBA PRASAD BAL VS	DEBASHIS MITRA VS	// BASELI SAHI PS /200 /2020 ()
41	BLAPL/0006511/2020	STATE OF ODISHA KHADIA @ BUDHIRAM ROUT VS	S.K.NAYAK-2 VS	// NILGIRI /136 /2020 ()
42	BLAPL/0006512/2020	STATE OF ODISHA PREM KUMAR BARIK VS	MANAS CHAND VS	// KOKSARA /197 /2020 ()
43	BLAPL/0006513/2020	STATE OF ODISHA MANOJ KUMAR NAIK VS	MANAS CHAND VS	// KOKSARA /197 /2020 ()
44	BLAPL/0006514/2020	STATE OF ODISHA RAHUL GHOSH VS	PARTHA SARATHI NAYAK VS	// PLANTSITE /150 /2019 ()
45	BLAPL/0006515/2020	STATE OF ODISHA PINTU AMARI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// PAIKMAL /100 /2020 () //

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46	BLAPL/0006516/2020	SHYAM SUNDAR SINGH VS STATE OF ODISHA	J.K.KHUNTIA VS	BALASORE TOWN /193 /2020 () //
47	BLAPL/0006517/2020	BABULA DALEI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	BALASORE SADAR /203 /2020 () //
48	BLAPL/0006518/2020	JAGANNATH DAS VS STATE OF ODISHA	M.M.SWAIN VS	EOW,BHUBANESWAR /14 /2018 () //
49	BLAPL/0006519/2020	MAHADEV BALA VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	BIKRAMPUR FCI /51 /2019 () //
50	BLAPL/0006520/2020	JYOTISH KUMAR KANUNGO VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA - 1 VS	BASELI SAHI PS /213 /2020 () //
51	BLAPL/0006521/2020	GOUTAM MALLIK VS STATE OF ODISHA	ASIT KU JENA VS	BADACHANA /195 /2020 () //
52	BLAPL/0006522/2020	RAJENDRA MACHHA VS STATE OF ODISHA	ASIT KU JENA VS	BOIPARIGUDA /86 /2020 () //
53	BLAPL/0006523/2020	CHANDAN MANDAL VS STATE OF ODISHA	ASIT KU JENA VS	/ /0 () //
54	BLAPL/0006524/2020	NIMESH MOHANTY VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	DIGAPAHANDI /164 /2020 () //
55	BLAPL/0006525/2020	SAKHEEL SAIKH VS STATE OF ODISHA	ASIT KU JENA VS	/ /0 () //
56	BLAPL/0006526/2020	DEBU DEBNATH VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
57	BLAPL/0006527/2020	DINABANDHU ALATIA	S.K.MOHANTY	BUGUDA /53 /2015

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006528/2020	SIDHANTA @ SIDHARTHA KUMAR BEHERA	J.K.ROUT	BARIPADA TOWN /457 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0006529/2020	SUNAM PRADHAN	MAHES DAS	G.UNDYAGIRI /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006530/2020	MANU PARASETH	MAHES DAS	TUMUDIBANDHA /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0006531/2020	ISWAR SALMA	SUSANTA KUMAR TRIPATHY	SINAPALI /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0006532/2020	SITA HEMBRAM	SUSANTA KUMAR TRIPATHY	SAHADEV KHUNTA /391 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006533/2020	GHASIRAM ROUT	SUSANTA KUMAR TRIPATHY	SINAPALI /106 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006534/2020	MITHUN MALIK	A.PATTANAİK	PATTAMUNDAI /307 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006535/2020	BHARAT CHANDRA PRADHAN	ARUN KUMAR BUDHIA	BANKI /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0006536/2020	TANUJ PARASETH	MAHES DAS	TUMUDIBANDHA /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0006537/2020	JITEN NAYAK	L.N.RAYATSINGH	BALLIGUDA /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006538/2020	BABU @ ROUMYA RANJAN NAYAK	ARUN KUMAR DAS-1	KAMAKHYANAGAR /282 /2020
		VS	VS	()

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69	BLAPL/0006539/2020	STATE OF ODISHA SIPUN KUMAR KABI VS	SATYA PRAKASH SATPATHY VS	// BADAGODA P.S. /186 /2019 ()
70	BLAPL/0006540/2020	STATE OF ODISHA SHYAM HEMBRAM VS	SUNIL KU PANDA VS	// BYREE /127 /2018 ()
71	BLAPL/0006541/2020	STATE OF ODISHA SAIDUL MANDAL VS	RAJIB LOCHAN PATNAIK VS	// TALASARI MARINE /6 /2020 ()
72	BLAPL/0006542/2020	STATE OF ODISHA SUSANTA NAIK VS	RADHARAMAN DAS NAYAK VS	// COLLIERY /252 /2020 ()
73	BLAPL/0006543/2020	STATE OF ODISHA BIJAY KUMAR SAHOO @ JAYEE VS	SUNIL KU PANDA VS	// JAJPUR TOWN /220 /2020 ()
74	BLAPL/0006544/2020	STATE OF ODISHA KRISHANTA GANTA VS	SUCHIT KUMAR NAYAK VS	// GUDARI /40 /2020 ()
75	BLAPL/0006545/2020	STATE OF ODISHA DEBASHIS BARIK VS	SMRUTI RANJAN MOHAPATRA VS	// BADAGODA P.S. /187 /2020 ()
76	BLAPL/0006546/2020	STATE OF ODISHA BANSIDHAR GOUDA VS	SATYABRATA PANDA VS	// PATTAPUR (DIGAPAHANDI) /121 /2020 ()
77	BLAPL/0006547/2020	STATE OF ODISHA HEMANTA BEHERA VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /421 /2020 ()
78	BLAPL/0006548/2020	STATE OF ODISHA BHIMA MADKAMI VS	SATYANARAYAN MISHRA VS	// KALIMELA /179 /2019 ()
79	BLAPL/0006549/2020	STATE OF ODISHA SUDAM BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	// BHAWANIPATNA SADAR /183 /2016 () //

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80	BLAPL/0006550/2020	PRUTHIRAJ MALLICK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KENDRAPARA /185 /2020 0 //
81	CMP/0000503/2020	NIRUPAMA RAUTRAY VS M/S.SWASTIK CONSTRUCTION CO.	SHIB SHANKAR MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha *) IA/0000001/2020
82	CMP/0000504/2020	NIRUPAMA RAUTRAY VS M/S.SWASTIK CONSTRUCTION CO.	SHIB SHANKAR MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha *) IA/0000001/2020
83	CMP/0000505/2020	MANORANJAN MENDALI VS UPENDRA KARNA	ARUN KUMAR DAS VS	// 0 //
84	CMP/0000506/2020	SULACHANA DASH @ ACHARYA VS RASHMI DASH	SANTANU KUMAR SARANGI VS	// 0 //
85	CMP/0000507/2020	CHAITA DEHURY VS KAILASH CHANDRA SAHOO	D.P.MOHANTY VS	// 0 //
86	CMP/0000508/2020	PRAMOD KUMAR PANDA VS PRANAB KUMAR PANDA	PRASANNA KUMAR PARHI VS	// 0 //
87	CMP/0000509/2020	M/S.SHREYA INFRASTRUCTURE SERVICES PVT.LTD. VS M/S. REAL VALUE DEVELOPERS AND BUILDERS PVT. LTD.	DEEPTI MAHAPATRA VS	// 0 //
88	CONTC/0003838/2020	USHA PANDA VS SECRETARY TO GOVERNMENT	ADV VS	// 0 //
89	CONTC/0003839/2020	MADAN MOHAN PRADHAN VS RAMAKRUSHNA MISHRA	ADV VS	// 0 //
90	CONTC/0003840/2020	BHASHYAM MURALIDHAR VS MADHUSUDAN PADHI	ADV VS	// 0 //
91	CONTC/0003841/2020	JUGAL KISHORE SAHOO	ADV	//

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		VS	VS	0
92	CONTC/0003842/2020	SATYABRATA SAHOO SAROJA KUMAR RAY	ADV	//
		VS	VS	0
93	CONTC/0003843/2020	SATYABRATA SAHOO BRUNDABAN ROUT	ADV	//
		VS	VS	0
94	CONTC/0003844/2020	SATYABRATA SAHOO HIRANMAYEE SAHOO @ PRUSTY	ADV	//
		VS	VS	0
95	CONTC/0003845/2020	PRAMOD KUMAR SARANGI SABITA ACHARYA	ADV	//
		VS	VS	0
96	CONTC/0003846/2020	PRADIPTA KUMAR MOHAPATRA SHREE GANESH STORE	ADV	//
		VS	VS	0
97	CONTC/0003847/2020	M.AKHAYA, IPS, ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION MANORAMA SATAPATHY	ADV	//
		VS	VS	0
98	CONTC/0003848/2020	DR. BIJAY KUMAR PANIGRAHI MANJULATA DEI	ADV	//
		VS	VS	0
99	CONTC/0003849/2020	PRADIPTA KUMAR MOHAPATRA PRATIVARANI PANDA	ADV	//
		VS	VS	0
100	CONTC/0003850/2020	DR. BIJAY KUMAR PANIGRAHI MAHESWAR SETHI	ADV	//
		VS	VS	0
101	CONTC/0003851/2020	SASWAT MISHRA BRAHMANANDA SRICHANDAN	ADV	//
		VS	VS	0
102	CONTC/0003852/2020	G.MATHI MANOJ KUMAR BEJ	P.K.SAHOO	//
		VS	VS	0

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103	CONTC/0003853/2020	ASHOK KUMAR DASH ABRAHAM NAIK VS	ADV VS	// // ()
104	CONTC/0003854/2020	ASHOK KUMAR BEHURIA JAGANNATH SAHU VS	ADV VS	// // ()
105	CONTC/0003855/2020	TUSHAR KANTA PANDA PRAFULLA KUMAR SAHOO VS	ADV VS	// // ()
106	CONTC/0003856/2020	BIRANCHI NARAYAN MOHANTY JEEBAN MOHAN NAYAK VS	RAMAKANTA NAYAK VS	// // ()
107	CONTC/0003857/2020	JYOTIPRAKASH SAHOO BRAJENDRA NATH DAS VS	ADV VS	// // ()
108	CONTC/0003858/2020	BIRANCHI NARAYAN MOHANTY BIJAYA KUMAR PATTANAIAK VS	ADV VS	// // ()
109	CONTC/0003859/2020	SATYABRATA SAHU MALAYA KUMAR JENA VS	ADV VS	// // ()
110	CONTC/0003860/2020	SASWAT MISHRA ANTARYAMI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
111	CONTC/0003861/2020	SURESH CHANDRA MOHAPATRA SURJIT SINGH MAKHIJA VS	PRASHANTA KUMAR NAYAK VS	// // ()
112	CONTC/0003862/2020	ARINDAM DAKUA BINATA PATRA VS	ADV VS	// // ()
113	CRLA/0000483/2020	VINEET BHARADWAJ HEMANTA BINDHANI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// // // REMUNA /152 /2019 () //

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114	CRLA/0000484/2020	BUDHIA @ PADMA LOCHAN BINDHANI VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	REMUNA /146 /2018 () //
115	CRLA/0000485/2020	ANJURAM JAGAT VS STATE OF ODISHA	DIPTI REKHA NANDA VS	JONK /34 /2017 () //
116	CRLMA/0000131/2020	ABHAYA KU.PATRA VS STATE OF ORISSA	BRUNDABAN ROUT VS	PIPLI /323 /2018 () //
117	CRLMC/0001352/2020	NAKUL JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
118	CRLMC/0001353/2020	GOLAK BIHARI PAIKRAY VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /39 /2018 () //
119	CRLMC/0001354/2020	BIDYADHAR PRADHAN VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /43 /2018 () //
120	CRLMC/0001355/2020	MOHAN CHARAN DHIR VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /61 /2018 () //
121	CRLMC/0001356/2020	HARISH CHANDRA DASH VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /57 /2018 () //
122	CRLMC/0001357/2020	MAHESWAR SAHU VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	KODALA /50 /2017 () //
123	CRLMC/0001358/2020	ROHITESWAR MEHER VS STATE OF ODISHA	MANAS CHAND VS	JEYPORE SADAR /119 /2019 () //
124	CRLMC/0001359/2020	SURAMA BARIK VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATSINGPUR /249 /2020 () //
125	CRLMP/0001052/2020	RINA MANGARAJ	BRUNDABAN ROUT	PIPLI /361 /2019

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0001053/2020	SARITA RAO	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0001054/2020	ASWINI KUMAR DEBATA	SURESH KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0001055/2020	SIMA GOCHHAYAT	B.B.ROUTRAY	BALIMI /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0001056/2020	LILI KISAN	B.B.ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0001057/2020	PUSPANJALI PATRA	SUKANTA KUMAR DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0001058/2020	TILOTTAMA MOHARANA	DILLIP RAY	CUTTACK SADAR /448 /2020
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0001059/2020	UMA BHOI	A.PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0001060/2020	ISWARI BISHOYI	S.K.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0001061/2020	GURUBARI SETHI	S.K.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0001062/2020	AJAY KUMAR JENA @ AJAYA JENA	ASIT KU. JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0001063/2020	PUSPANJALI PATRA	SUKANTA KUMAR DALAI	/ /0
		VS	VS	()

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137	CRLMP/0001064/2020	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	SUJATA JENA VS	// / /0 ()
138	CRLREV/0000375/2020	STATE OF ODISHA AURU SANTOSH VS	SOUNHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /185 /2017 ()
139	CRLREV/0000376/2020	STATE OF ODISHA BUDATA MOHAN RAO VS	TUSAR KUMAR MISHRA VS	// ADVA /74 /2020 ()
140	FAO/0000658/2020	STATE OF ODISHA DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS	P.K.MOHALI VS	// // ()
141	FAO/0000659/2020	RABINDRA PRADHAN MAMATA SATAPATHY VS	K.K.SWAIN VS	// // ()
142	MACA/0000640/2020	STATE OF ODISHA DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. VS	SUBRATA SATPATHY VS	// // ()
143	MACA/0000641/2020	SUDARSAN NAIK DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. VS	SUBRATA SATPATHY VS	// // ()
144	MACA/0000642/2020	SUKANTI PURTY RAMESH SWAIN VS	JITENDRA MOHANTY VS	// // ()
145	MACA/0000643/2020	SANTOSH KUMAR MARTHA MUKTA HO@HEMBRAM VS	PABITRA KUMAR NAYAK VS	// // ()
146	MACA/0000644/2020	SUNIL KUMAR GAUR NATIONAL INSURANCE COMPANY LTD. VS	SABITA RANJAN PATTNAIK VS	// // ()
147	RPFAM/0000111/2020	KUNDIA SARDAR@KHUNDIA SARDAR DR.JADUNATH SOREN VS	LINGARAJ DASH VS	// // ()
		RAIMANI SOREN		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	RPFAM/0000112/2020	SUSANTA KUMAR SAMAL VS BICHITRANANDA SAMAL	PRANAB KUMAR SAMANTRAY VS	// 0 //
149	RSA/0000186/2020	MADHURI JENA VS SURJYA NARAYAN MOHANTY	ARIJEET MISHRA VS	// 0 //
150	RVWPET/0000290/2020	BHUBANESWAR MUNICIPAL CORPORATION VS BASUDEV MAHARANA	PRONOY MOHANTY VS	// 0 //
151	STREV/0000037/2020	M/S. MILAN CLOTH STORE VS STATE OF ODISHA	DAMODAR PATI VS	// 0 //
152	WA/0000543/2020	STATE OF ODISHA VS BIJAYA KUMAR SWAIN	SR.STANDING COUNSEL (S AND ME) VS	// 0 //
153	WA/0000544/2020	BOARD OF TRUSTEES,CHAIRMAN,PARADIP PORT TRUST, VS PRAMOD KUMAR BINDHANI	PRASANTA KUMAR NANDA VS	// 0 //
154	WP(C)/0023631/2020	ARTATRANA NAIK VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
155	WP(C)/0023632/2020	PRAMOD KUMAR DIGAL VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
156	WP(C)/0023633/2020	GUPTESWAR BEHERA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
157	WP(C)/0023634/2020	MD. MOZAMIL KHAN VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
158	WP(C)/0023635/2020	SURATI SAHOO VS BHUBANESWAR MUNICIPAL CORPORATION	SOUMYA MISHRA VS	// 0 //
159	WP(C)/0023636/2020	UMA SHANKAR DASH	TRILOCHAN NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
160	WP(C)/0023637/2020	RAMAKANTA NAYAK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		DEPUTY REGISTRAR COOPERATIVE SOCIETY, PURI		//
161	WP(C)/0023638/2020	KISHORE CHANDRA PAL	AJIT KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0023639/2020	LINGARAJ JENA	BIJAY KUMAR DASH	//
		VS	VS	0
		UNION OF INDIA		//
163	WP(C)/0023640/2020	PRAMOD KUMAR TRIPATHY	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0023641/2020	ASHUTOSH SWAIN	SIDHARTHA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0023642/2020	BISHNU CHARAN SWAIN	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0023643/2020	AMIR CHANDRA MOHANTY	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0023644/2020	RABINARAYAN ROUT	DURGA PRASAD SWAIN	//
		VS	VS	0
		THE EXECUTIVE ENGINEER (ELECTRICAL),SECSO,(TPCODL)		//
168	WP(C)/0023645/2020	TAPAN KUMAR PEDDINY	D.K.BEHERA	//
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE CUTTACK		//
169	WP(C)/0023646/2020	GHANASHYAM SETHI	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0023647/2020	NAYANA BEHERA	K.N.DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0023648/2020	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA PABITRA KUMAR SAMAL VS UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// // 0 //
172	WP(C)/0023649/2020	PRAKASH CHANDRA SETHI VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
173	WP(C)/0023650/2020	MUKTI MANDAPA SEBAYAT PARISHAD VS STATE OF ODISHA	BIPLAB KUMAR TRIPATHY VS	// 0 //
174	WP(C)/0023651/2020	ANANTA KISHORE MOHARANA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
175	WP(C)/0023652/2020	ARUN KUMAR BHARADIA VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
176	WP(C)/0023653/2020	KISHAN KUMAR DAS VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
177	WP(C)/0023654/2020	GOPAL CHANDRA DAS VS STATE OF ODISHA	H.K.MUND VS	// 0 //
178	WP(C)/0023655/2020	KASTU DEHURY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
179	WP(C)/0023656/2020	JAMINIKANTA MISHRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
180	WP(C)/0023657/2020	SANJAY KUMAR SETHI VS REENA SETHI	SOUBHAGYA KUMAR DASH VS	// 0 //
181	WP(C)/0023658/2020	BINOD KUMAR DAS VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0023659/2020	MOTILAL BALAM VS STATE OF ODISHA	G.N.SAHU VS	// 0 //
183	WP(C)/0023660/2020	UPENDRA BHOI VS STATE OF ODISHA	GOKULA NANDA SAHU VS	// 0 //
184	WP(C)/0023661/2020	MINA PADHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
185	WP(C)/0023662/2020	PADMANAV KUMBHAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
186	WP(C)/0023663/2020	UNION OF INDIA VS RAMESH CHANDRA BEHERA	ALOK KUMAR MOHANTY VS	// 0 //
187	WP(C)/0023664/2020	PRIYA RANJAN SARANGI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
188	WP(C)/0023665/2020	PRAPHUL ACHARYA VS JUNIOR MANAGER (ELECT) CESU	JINTENDRA MOHANTY VS	// 0 //
189	WP(C)/0023666/2020	SARAT KUMAR NAYAK VS STATE OF ODISHA	SUVENDU KUMAR RAY VS	// 0 //
190	WP(C)/0023667/2020	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
191	WP(C)/0023668/2020	BIMAL CHANDRA SWAIN VS THE STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
192	WP(C)/0023669/2020	KASTU DEHURY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
193	WP(C)/0023670/2020	PRATAP MALLIK	RAMA KRISHNA BISOI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0023671/2020	ARAKHITA SAHOO		//
		VS	VS	0
		OFFICE OF THE CHIEF SECRETARY		//
195	WP(C)/0023672/2020	G.RAMAKRISHNA REDDY	IQUAL SABIYA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0023673/2020	GOURA HARI PATNAIK	IQUAL SABIYA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0023674/2020	GRANTH GANDHARV AGARWAL	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0023675/2020	CHRIST AVICKTA NANDA BAGH	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0023676/2020	SARBESHWAR MAHARANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0023677/2020	DHANESWAR BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0023678/2020	MANORANJAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0023679/2020	PREMANANDA PANIGRAHY	IQUAL SABIYA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0023680/2020	BIJAY KUMAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0023681/2020	M/S.RAJLAXMI CONSTRUCTIONS LIMITED	PRABODHA CHANDRA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0023682/2020	STATE OF ODISHA RAMA CHANDRA BEHERA VS	IQUAL SABIYA VS	// // 0
206	WP(C)/0023683/2020	STATE OF ODISHA MANORANJAN KAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
207	WP(C)/0023684/2020	STATE OF ORISSA BINODINI DEVI VS	DEEPALI MAHAPATRA VS	// // 0
208	WP(C)/0023685/2020	STATE OF ODISHA NILAMANI MOHAPATRA VS	B.S.TRIPATHY(1) VS	// // 0
209	WP(C)/0023686/2020	STATE OF ODISHA ISMAEL MUNDA VS	SUKANTA KUMAR MISHRA VS	// // 0
210	WP(C)/0023687/2020	STATE OF ODISHA SANGEETA PARHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
211	WP(C)/0023688/2020	COLLECTOR AND DM, BHADRAK DEENABANDHU ADHIKARI VS	RAMA KRISHAN BISOI VS	// // 0
212	WP(C)/0023689/2020	STATE OF ODISHA KADAMBINI MISHRA VS	DEEPALI MAHAPATRA VS	// // 0
213	WP(C)/0023690/2020	STATE OF ODISHA SUBASH CHANDRA PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
214	WP(C)/0023691/2020	STATE OF ORISSA ANTARYAMI TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	WP(C)/0023692/2020	STATE OF ODISHA BILASA BHOI VS THE STATE OF ODISHA	L.N.RAYATSINGH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0023693/2020	BANSHIDHAR DASH VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
217	WP(C)/0023694/2020	BHAGYALAXMI DAS VS BLOCK DEVELOPMENT OFFICER, GOPABANDHUNAGAR	TANMAY MISHRA VS	// 0 //
218	WP(C)/0023695/2020	MOHAMMED ZAHEERUDDIN VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
219	WP(C)/0023696/2020	BIBHUDHENDU SAHOO VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
220	WP(C)/0023697/2020	DEBENDRA NATH MALICK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0023698/2020	SURYA NARAYAN DAS VS STATE OF ODISHA	IQUAL SABIYA VS	// 0 //
222	WP(C)/0023699/2020	NAUKESHU PATRO VS COMMISSIONER CUM SECRETARY TO GOVT.HEALTH AND FAMILY WELFARE DEPTT.	K.K.SWAIN VS	// 0 //
223	WP(C)/0023700/2020	MANJULATA BHUYAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
224	WP(C)/0023701/2020	KUMUDINI PATNAI VS STATE OF ODISHA	DILLIP KUMAR ACHAYA VS	// 0 //
225	WP(C)/0023702/2020	DILLIP KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	WP(C)/0023703/2020	SITANSU BHUSAN SARANGI VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
227	WP(C)/0023704/2020	INDUMATI JENA	KRUSHNA CH.DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0023705/2020	RABINDRANATH MAHANTA	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0023706/2020	MADHABA CHANDRA BISWAL	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0023707/2020	RAMA CHANDRA PATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0023708/2020	PRATUSHA KUMAR DAS	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA,MASS EDUCATION DEPTT.		//
232	WP(C)/0023709/2020	MADHULISHA MOHAPATRA	MIHIR SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0023710/2020	PRADIPTA KUMAR GAHAN	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0023711/2020	BRUSABHANU BAGAR	DILIP KUMAR SAHU	//
		VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COALFIELDS LIMITED		//
235	WP(C)/0023712/2020	SUSANTA KUMAR PADHAN	DILIP KUMAR SAHU	//
		VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COALFIELDS LTD.		//
236	WP(C)/0023713/2020	RATAN DEEP	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0023714/2020	PRADIPTA KUMAR SATAPATHY	BIKASH JENA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0023715/2020	SANJAY KUMAR SAHU	PABITRA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0023716/2020	STATE OF ODISHA MAMATA DAS VS	BIKASH JENA VS	// // 0
240	WP(C)/0023717/2020	STATE OF ODISHA SASMITA SETHI VS	PABITRA KUMAR NAYAK VS	// // 0
241	WP(C)/0023718/2020	STATE OF ODISHA SUNAKAR JENA VS	PRADEEP MISHRA VS	// // 0
242	WP(C)/0023719/2020	STATE OF ODISHA BISWAJIT MISHRA VS	BIKASH JENA VS	// // 0
243	WP(C)/0023720/2020	STATE OF ODISHA HRUSHIKESH NAIK VS	GURU PRASAD PATTNAIK VS	// // 0
244	WP(C)/0023721/2020	STATE OF ODISHA GAYADHAR MALIK VS	A.CH.BEHERA VS	// // 0
245	WP(C)/0023722/2020	STATE OF ODISHA ASHOK KUMAR DAS VS	PRABODHA CH.NAYAK VS	// // 0
246	WP(C)/0023723/2020	STATE OF ODISHA SWETA KUMAR PANDA VS	GURU PRASAD PATTNAIK VS	// // 0
247	WP(C)/0023724/2020	STATE OF ODISHA ARJUNA BAG VS	M.R.PADHI VS	// // 0
248	WP(C)/0023725/2020	STATE OF ODISHA RABINDRANATH MOHANTY VS	GURU PRASAD PATTNAIK VS	// // 0
249	WP(C)/0023726/2020	STATE OF ODISHA SUMAN NAYAK VS STATE OF ODISHA	LAXMAN BHOI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0023727/2020	UNION OF INDIA VS MADAN MAJHI	RAJ BIMAL DAS VS	// 0 //
251	WP(C)/0023728/2020	BASUDEV KAR VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
252	WP(C)/0023729/2020	GEETANJALI SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
253	WP(C)/0023730/2020	PRADIP SAHU VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
254	WP(C)/0023731/2020	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
255	WP(C)/0023732/2020	PRATAP SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
256	WP(C)/0023733/2020	SOMONATH PARIDA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
257	WP(C)/0023734/2020	JAGIBAN SAHU VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
258	WP(C)/0023735/2020	JATINDRA MOHAN DAS VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
259	WP(C)/0023736/2020	SRIDHAR SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
260	WP(C)/0023737/2020	PRADEEP KUMAR RAY VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
261	WP(C)/0023738/2020	SACHIDANANDA PUHAN	NAGEN KUMAR BARICK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0023739/2020	SOMNATH NANDA	SIDHARTH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0023740/2020	ARAKHITA SAHOO	BIJAYA KUMAR PARIDA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0023741/2020	KARUNAKAR BARIK	A.CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0023742/2020	MENAKA SAHOO	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0023743/2020	JAYANTEE MAJHI	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0023744/2020	MANJU BEHERA	MANAS PATI	//
		VS	VS	0
		PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BURLA		//
268	WP(C)/0023745/2020	SUBRAT KUMAR DAS	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0023746/2020	SARASWATI SISHU BIDYA MANDIR, SARAPAL	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0023747/2020	ABHIMANYU NAYAK	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0023748/2020	RAJENDRA THAKUR	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0023749/2020	GHASIA BHOI	SAPAN KUMAR PAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0023750/2020	STATE OF ODISHA SISIR KUMAR ROUT VS	SAPAN KUMAR PAL VS	// // 0
274	WP(C)/0023751/2020	STATE OF ODISHA BANAMBER HATUA VS	SANJAY KUMAR SAMANTARAY VS	// // 0
275	WP(C)/0023752/2020	STATE OF ODISHA JIBAN KUMAR MOHAPATRA VS	SANJIB SWAIN VS	// // 0
276	WP(C)/0023753/2020	ADDITIONAL REGISTRAR OF SOCIETIES CUM SUSIL KUMAR MOHANTY VS	ADM MAYURBHANJ SANTOSH KUMAR KANUNGO VS	// // 0
277	WP(C)/0023754/2020	STATE OF ODISHA TULASIRAM MAJHI VS	SURYAKANTA DASH VS	// // 0
278	WP(C)/0023755/2020	STATE OF ODISHA ROSALIN LENKA VS	PRADEEP KUMAR PARIDA VS	// // 0
279	WP(C)/0023756/2020	VICE CHANCELLOR UTKAL UNIVERSITY GANESH MEHER VS	SURYAKANTA DASH VS	// // 0
280	WP(C)/0023757/2020	STATE OF ODISHA BABAJI JENA VS	SUSMITA PATNAIK VS	// // 0
281	WP(C)/0023758/2020	STATE OF ODISHA KUMUDINI SAMANTARAY VS	NIRAJ KUMAR SETHI VS	// // 0
282	WP(C)/0023759/2020	THE COLLECTOR, KHORDHA BIKRAM PRASAD DAS VS	SAMARENDRA PATNAIK VS	// // 0
283	WP(C)/0023760/2020	STATE OF ODISHA MANJULATA MAJHI VS	G.P.JENA VS	// // 0
		COMMISSIONER CUM SECRETARY TO GOVT HEALTH AND FAMILY WELFARE DEPT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0023761/2020	SABAR NAYAK VS BHUBANESWAR MUNICIPALITY CORPORATION	SAILESH DAS VS	// 0 //
285	WP(C)/0023762/2020	TAPAS PRASAD SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
286	WP(C)/0023763/2020	SAGARIKA DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
287	WP(C)/0023764/2020	BABULAL SI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
288	WP(C)/0023765/2020	DEVARAJ SETHI VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
289	WP(C)/0023766/2020	AMARESWAR SAHOO VS ODISHA STATE AGRICULTURE AND MARKETING BOARD	SADASIVA PATRA VS	// 0 //
290	WP(C)/0023767/2020	SUDARSAN BEHERA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
291	WP(C)/0023768/2020	SHRADHAKAR BEHERA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
292	WP(C)/0023769/2020	SHRADHAKAR BEHERA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
293	WP(C)/0023770/2020	CHHAYA@CHHAYAKANTI SAHU VS COLLECTOR-CUM-DISTRICT MAGISTRATE, ANGUL	A.MOHAPATRA VS	// 0 //
294	WP(C)/0023771/2020	ADWAITA PRASAD BISWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
295	WP(C)/0023772/2020	DUTIA PATRA	SATYANARAYAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0023773/2020	MANU CHARAN BARIK	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0023774/2020	MANOJ KUMAR RAY	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0023775/2020	GOURI PRASAD SAMAL	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0023776/2020	MANORAMA RAY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		AUTHORIZED OFFICER STATE BANK OF INDIA DEOGARH		//
300	WP(C)/0023777/2020	MOUNABATI SHAW	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		CHIEF MANAGER CUM AUTHORIZED OFFICER STATE BANK OF INDIA		//
301	WP(C)/0023778/2020	AMARESWAR RANA	SAILESH DAS	//
		VS	VS	0
		BHUBANESWAR MUNICIPAL CORPORATION		//
302	WP(C)/0023779/2020	SANTOSH MATI	SAILESH DAS	//
		VS	VS	0
		BHUBANESWAR MUNICIPAL CORPORATION		//
303	WP(C)/0023780/2020	HAREKRUSHNA PANDA	BUDHADEV ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0023781/2020	KEDAR CHARAN JENA	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0023782/2020	DR.ACHYUTANANDA PANDA	S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0023783/2020	AMARBAR MALLICK	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0023784/2020	STATE OF ODISHA BIBHUTI BHUSAN SAMANTRAY VS	S.K.SAMANTARAY..2 VS	// // 0
308	WP(C)/0023785/2020	UNION OF INDIA DHANANJAYA DUTTA VS	RABINDRA NATH PANDA VS	// // 0
309	WP(C)/0023786/2020	STATE OF ODISHA M/S. ANANTA AUTOMOBILES PVT.LTD VS	KANANBALA ROY CHOUDHURY VS	// // 0
310	WP(C)/0023787/2020	THE SALES TAX OFFICER BHUBANESWAR..1 SUSHREE SASMITA PRADHAN @ ROUT VS	SIDHARTHA MISHRA 1 VS	// // 0
311	WP(C)/0023788/2020	STATE OF ODISHA PRAGYAN PRIYADARSINI BARIK VS	LAXMI NARAYAN PATEL VS	// // 0
312	WP(C)/0023789/2020	STATE OF ODISHA TARULATA NAIK VS	G.P.JENA VS	// // 0
313	WP(C)/0023790/2020	COMMISSIONER CUM SECRETARY TO GOVT.HEALTH AND FAMILY WELFARE DEPT. MBE COAL AND MINERAL TECHNOLOGY INDIA PRIVATE LIMITED VS	VS	// // 0
314	WP(C)/0023791/2020	ODISHA MINING CORPORATION LIMITED MUNGI RAVI KUMAR VS	GOPINATH PANDA VS	// // 0
315	WP(C)/0023792/2020	STATE OF ODISHA MANORANJAN SUR VS	ASIT KU.JENA VS	// // 0
316	WP(C)/0023793/2020	STATE OF ODISHA KALAKAR SAHOO VS	K.K.SWAIN VS	// // 0
317	WP(C)/0023794/2020	STATE OF ODISHA SUNITI SETH VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0023795/2020	DINABANDHU SAHOO VS COLLECTOR CUM DISTRICT MAGISTRATE	A.MOHAPATRA VS	// 0 //
319	WP(C)/0023796/2020	SANKAR PRASAD DEHURY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
320	WP(C)/0023797/2020	ANIL KUMAR DASH VS STATE OF ODISHA	ADITYA PARIDA VS	// 0 //
321	WP(C)/0023798/2020	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
322	WP(C)/0023799/2020	LINA KUMAR VS COMMISSIONER CUM SECRETARY TO GOVT.HEALTH AND FAMILY WELFARE DEPTT.	G.P.JENA VS	// 0 //
323	WP(C)/0023800/2020	SRIKANTA SETHY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
324	WP(C)/0023801/2020	KUMUDA SWALSINGH VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
325	WP(C)/0023802/2020	BASUDEV PARIDA VS COMMISSIONER STATE TRANSPORT AUTHORITY CUTTACK	TRILOCHAN BARIK VS	// 0 //
326	WP(C)/0023803/2020	SOUBHAGYA KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
327	WP(C)/0023804/2020	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
328	WP(C)/0023805/2020	RASHMIREKHA DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
329	WP(C)/0023806/2020	SUSHIL KUMAR MANDAL	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0023807/2020	RADHA NATH NAYAK	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0023808/2020	SUNIL KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0023809/2020	JYOTIRANJAN PRADHAN	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0023810/2020	BASANTA KUMAR MISHRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0023811/2020	BASANT NAIK	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0023812/2020	ABHAY KUMAR SAHOO	M.A.ALI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0023813/2020	BASANTI BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0023814/2020	BHABANI SHANKAR ACHARYA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0023815/2020	SATYAGOVINDA BEHERA	MIHIR KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0023816/2020	LAXMAN CHANDRA BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0023817/2020	GOLEKHA NAIK	BIBHUTI KESHARI BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0023818/2020	STATE OF ODISHA SK.ISUB @ SHAIKA ISUB VS	A.PATTANAİK VS	// // 0
342	WP(C)/0023819/2020	STATE OF ODISHA LAMBODAR THAKUR VS	K.K.SWAIN VS	// // 0
343	WP(C)/0023820/2020	STATE OF ODISHA ANIMA DAS VS	K.K.SWAIN VS	// // 0
344	WP(C)/0023821/2020	STATE OF ODISHA TAPATIRANI DAS VS	PRAFULLA CHANDRA DAS VS	// // 0
345	WP(C)/0023822/2020	STATE OF ODISHA MANAS RANJAN PANDA VS	K.K.SWAIN VS	// // 0
346	WP(C)/0023823/2020	STATE OF ODISHA RABINDRANATH NAIK VS	BIBHUTI KESHARI BISWAL VS	// // 0
347	WP(C)/0023824/2020	STATE OF ODISHA PRAKASH CHANDRA PANDA VS	K.K.SWAIN VS	// // 0
348	WP(C)/0023825/2020	STATE OF ODISHA SUNIL KUMAR LENKA VS	AJAYA KUMAR DASH VS	// // 0
349	WP(C)/0023826/2020	SOUTHCO UTILITY BRAHMA PRAKASH CHOUDHURY VS	K.K.SWAIN VS	// // 0
350	WP(C)/0023827/2020	STATE OF ODISHA PRAVATI SAHOO VS	K.K.SWAIN VS	// // 0
351	WP(C)/0023828/2020	STATE OF ODISHA DEVI PRASAD CHOUDHURY VS SOUTHCO UTILITY	AJAYA KUMAR DASH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0023829/2020	RAJANI ORAM VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
353	WP(C)/0023830/2020	SANTOSH NAIK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
354	WP(C)/0023831/2020	UMAKANTA BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
355	WP(C)/0023832/2020	AKHAYA KUMAR RAY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
356	WP(C)/0023833/2020	GOBIND CHANDRA BORD VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
357	WP(C)/0023834/2020	NIRANJAN PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
358	WP(C)/0023835/2020	MILU NAIK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
359	WP(C)/0023836/2020	ASHWINI KUMAR SHEE VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
360	WP(C)/0023837/2020	RASMI RANJAN PATTANAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
361	WP(C)/0023838/2020	PANCHANAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
362	WP(C)/0023839/2020	RAJIBA LOCHAN MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
363	WP(C)/0023840/2020	HEMANTA KUMAR JENA	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0023841/2020	SARAT CHANDRA MUND	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0023842/2020	SUSANTA KUMAR DANTA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0023843/2020	DAYANIDHI GHEE	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0023844/2020	PRADEEP KUMAR PANDA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0023845/2020	GYANENDRA NATH DAS	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0023846/2020	BALUNKI SAHOO	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0023847/2020	NEPAL CHANDRA MAHARANA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0023848/2020	RAJKUMAR MOHANTA	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0023849/2020	BATAKRISHNA SAHOO	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0023850/2020	SUBHENDU BIKASH KUMBHAR	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0023851/2020	GANGADHAR DAS	S.C.DEV.DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0023852/2020	STATE OF ODISHA NAMITA SAMAL VS	S.C.DEV.DASH VS	// // ()
376	WP(C)/0023853/2020	STATE OF ODISHA KANCHAN BALA CHAND VS	S.C.D.DASH VS	// // ()
377	WP(C)/0023854/2020	STATE OF ODISHA KOUSIKA SAHU VS	S.C.D.DASH VS	// // ()
378	WP(C)/0023855/2020	STATE OF ODISHA SURENDRA KUMAR DALAI VS	S.C.DEV.DASH VS	// // ()
379	WP(C)/0023856/2020	STATE OF ODISHA K.KANNAN VS	AGASTI KANUNGO VS	// // ()
380	WP(C)/0023857/2020	UNION OF INDIA HAMIYA KUMAR PATEL VS	AGASTI KANUNGO VS	// // ()
381	WP(C)/0023858/2020	STATE OF ODISHA RAJKISHOR MALLIK VS	AGASTI KANUNGO VS	// // ()
382	WP(C)/0023859/2020	STATE OF ODISHA RISHABH KUMAR JAIN VS	P.K.JENA VS	// // ()
383	WP(C)/0023860/2020	LIFE INSURANCE CORPORATION OF INDIA REETA JAIN VS	P.K.JENA VS	// // ()
384	ABLAPL/0011115/2020	LIFE INSURANCE CORPORATION OF INDIA KALIA @ NARENDRA PRADHAN VS	S.P.DASH VS	// // ()
385	ABLAPL/0011116/2020	STATE OF ODISHA ASHUTOSH PRADHAN VS	RAJESH KUMAR MAHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0011117/2020	NAIKA MAJHI VS STATE OF ODISHA	DIGAMBAR SETHI VS	DORAGUDA PS /7 /2020 () //
387	ABLAPL/0011118/2020	LOMBODAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /393 /2020 () //
388	ABLAPL/0011119/2020	NABAGHAN SWAIN @ KHUNTIA VS STATE OF ODISHA	B.N.MOHAPATRA VS	SUKINDA /133 /2020 () //
389	ABLAPL/0011120/2020	AMAR BHOI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	PURI SADAR /249 /2020 () //
390	ABLAPL/0011121/2020	SOHAN SUNA VS STATE OF ODISHA	AJIT KUMAR ROUT VS	JHARSUGUDA /554 /2020 () //
391	ABLAPL/0011122/2020	AJU @ AJIJA PARWIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /238 /2020 () //
392	ABLAPL/0011123/2020	KAPILA CHANDRA BEHERA @ KAPILA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALICHANDRAPUR /223 /2020 () //
393	ABLAPL/0011124/2020	MINATI SAHOO @ KUNDU VS STATE OF ODISHA	A.K.SARANGI VS	DHARMASALA /349 /2020 () //
394	ABLAPL/0011125/2020	HARISH CHANDRA BAGARTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	DEOGAON /202 /2020 () //
395	ABLAPL/0011126/2020	BIKARTAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /142 /2020 () //
396	ABLAPL/0011127/2020	TARANUM BIBI @ KALIA VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	SAHADEV KHUNTA /239 /2020 () //
397	ABLAPL/0011128/2020	ALAM @ BIDYADHAR DAS	JAYANTA KUMAR MAJHI	BALASORE SADAR /241 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0011129/2020	JAGAN MAHARANA	JAYANTA KU. MAJHI	SIMULIA /163 /2018
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0011130/2020	MURALIDHAR DALEI	LALITENDU MISHRA	DHENKANAL TOWN /362 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0011131/2020	PIKEI @ BIKRAM MALLIK	PANCHANAN PANIGRAHI	BHUBAN /236 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0011132/2020	LAXMIDHAR JENA	SUSANTA KUMAR BARAL	MAHANGA /165 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0011133/2020	SURAJ NAYAK	JYOTIRMAYA SAHOO	MOHANA /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0011134/2020	SANTOSH NAYAK	JYOTIRMAYA SAHOO	MOHANA /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0011135/2020	UPENDRA BEHERA @ TUTU BEHERA	JYOTIRMAYA SAHOO	KHURDA P.S. /288 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0011136/2020	GIRIJA BHUSAN RATH	BIKRAM RATH	ATHGARH /217 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011137/2020	CHANDAN BHARAT KAR	JAYANTA KU. MAJHI	CHANDIPUR /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011138/2020	TAPAN DAS	JAYANTA KU. MAJHI	BALASORE SADAR /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011139/2020	NAGENDRA PRASAD GORE	JAYANTA KUMAR MAJHI	INDUASTRIAL,NISA /120 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0011140/2020	STATE OF ODISHA RAJENDRA PRADHAN VS	JAYANTA KU. MAJHI VS	// KHANTAPADA /417 /2019 ()
410	ABLAPL/0011141/2020	STATE OF ODISHA DIPU @ DURGA SHANKAR PANIGRAHI VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /150 /2020 ()
411	ABLAPL/0011142/2020	STATE OF ODISHA ANANDA PALEI VS	PARTHA SARATHI DAS VS	// NAYAKOT /53 /2020 ()
412	ABLAPL/0011143/2020	STATE OF ODISHA SK. AHAMMAD HUSSAIN @ KAKA VS	ARIJEET MISHRA VS	// / /0 ()
413	ABLAPL/0011144/2020	STATE OF ODISHA KADIR KHAN VS	ARIJEET MISHRA VS	// / /0 ()
414	ABLAPL/0011145/2020	STATE OF ODISHA AJAY KUMAR NAYAK VS	JAYAKRISHNA MOHAPATRA VS	// MARINE KASIA /53 /2020 ()
415	ABLAPL/0011146/2020	STATE OF ODISHA KANHA @ RAHUL MAJHI VS	LINGARAJ MOHANTY VS	// NAYAPALLI P.S. /332 /2020 ()
416	ABLAPL/0011147/2020	STATE OF ODISHA TRAILOKYA KUMAR SAHU VS	ANIRUDHA DAS VS	// CHOUDWAR /298 /2020 ()
417	ABLAPL/0011148/2020	STATE OF ODISHA SIKAN @ SUNIL SAHOO VS	PRADIPTA BEURA VS	// KHUNTUNI /118 /2020 ()
418	ABLAPL/0011149/2020	STATE OF ODISHA BINODINI PANDA VS	TUKUNA MISHRA VS	// GOP /141 /2020 ()
419	ABLAPL/0011150/2020	STATE OF ODISHA MICHAEL BAGE VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// KUTRA /58 /2018 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0011151/2020	ABRAHAM TOPPO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /58 /2018 () //
421	ABLAPL/0011152/2020	SOLEMAN KHAN@SOLA VS STATE OF ODISHA	BHARAT JALLI VS	RAMACHANDAPUR /89 /2020 () //
422	ABLAPL/0011153/2020	RANJAN KUMAR PATRA VS STATE OF ODISHA(VIG.)	JEETENDRA SAHU VS	SAMBALPUR VIGILANCE /96 /2017 () //
423	ABLAPL/0011154/2020	RANJU MAHARANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAPALLI P.S. /340 /2020 () //
424	ABLAPL/0011155/2020	ZAULA KHAN VS STATE OF ODISHA	S.S.RAY-2 VS	NIMAPADA /206 /2020 () //
425	ABLAPL/0011156/2020	RANJU SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /190 /2020 () //
426	ABLAPL/0011157/2020	BHANJAN SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	BANTALA /201 /2020 () //
427	ABLAPL/0011158/2020	PARMANANDA BEHERA @ PARAMANANDA BEHERA VS STATE OF ODISHA	BEHERA VIYOTI SAHOO VS	CHANDIPUR /81 /2020 () //
428	ABLAPL/0011159/2020	MANAS RANJAN PANDA VS STATE OF ODISHA	TUKUNA MISHRA VS	GOP /141 /2020 () //
429	ABLAPL/0011160/2020	SHAKTI SWAROOP MISHRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	UDITNAGAR /102 /2018 () //
430	ABLAPL/0011161/2020	DUKHU PUTEL VS STATE OF ODISHA	S.K.JOSHI VS	MURIBAHAL /195 /2020 () //
431	ABLAPL/0011162/2020	BINAYA KUMBHAR	SUSHANTA KUMAR JOSHI	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0011163/2020	STATE OF ODISHA SHALU @ SALU PATRA @ REDDY	RANJAN KU. NAYAK	// NAYAPALLI P.S. /337 /2020
		VS	VS	()
433	ABLAPL/0011164/2020	STATE OF ODISHA AKASH SUNA	SIDHESWAR MOHANTY	// BELPAHAR /221 /2020
		VS	VS	()
434	ABLAPL/0011165/2020	STATE OF ODISHA SUJIT KUMAR MOHANTY	B.S.DASPARIDA	// NANDIPADA /114 /2020
		VS	VS	()
435	ABLAPL/0011166/2020	STATE OF ODISHA RAJA @ BIBEKANANDA SAHOO	PANCHANAN PANIGRAHI	// MOTANGA /200 /2020
		VS	VS	()
436	ABLAPL/0011167/2020	STATE OF ODISHA JAYETUN BIBI	S.P.DAS	// LAXMISAGAR P.S. /216 /2020
		VS	VS	()
437	ABLAPL/0011168/2020	STATE OF ODISHA MINATI BEHERA	PRANAB KUMAR SAMANTRAY	// MAHILA PS SAMBALPUR /52 /2020
		VS	VS	()
438	ABLAPL/0011169/2020	STATE OF ODISHA KENULATA SAHOO @ BENULATA	BYOMAKESH TRIPATHY	// KAKATAPUR /117 /2020
		VS	VS	()
439	ABLAPL/0011170/2020	STATE OF ODISHA RAMA NARAYAN MOHANTY	RUDRA NARAYAN PARIJA	// / /0
		VS	VS	()
440	ABLAPL/0011171/2020	STATE OF ODISHA KRISHNA GOUDA	ARIJEET MISHRA	// NUAGAM (PATRAPUR) /122 /2020
		VS	VS	()
441	ABLAPL/0011172/2020	STATE OF ODISHA RADHAKANTA DIGAL	SITIKANT MISHRA	// BALLIGUDA /110 /2020
		VS	VS	()
442	ABLAPL/0011173/2020	STATE OF ODISHA RATIKANTA NAYAK	SOMANATH NANDA	// KEONJHAR SADAR /256 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0011174/2020	STATE OF ODISHA SUSANTA BEHERA VS	S.K.NAYAK-2 VS	// TIHIDI /364 /2020 ()
444	ABLAPL/0011175/2020	STATE OF ODISHA PRATAP JENA VS	S.K.NAYAK-2 VS	// TIHIDI /363 /2020 ()
445	ABLAPL/0011176/2020	STATE OF ODISHA DHRUBA PALEI VS	MANAS CHAND VS	// BALUGAON P.S. /154 /2020 ()
446	ABLAPL/0011177/2020	STATE OF ODISHA SATYAJEET MOHAPATRA VS	PARTHA SARATHI NAYAK VS	// KARANJIA /131 /2020 ()
447	ABLAPL/0011178/2020	STATE OF ODISHA GANESWAR SANTARA VS	PARTHA SARATHI NAYAK VS	// KHUNTA /129 /2020 ()
448	ABLAPL/0011179/2020	STATE OF ODISHA INDRAMANI SAHOO VS	PARTHA SARATHI NAYAK VS	// KANIHA /176 /2020 ()
449	ABLAPL/0011180/2020	STATE OF ODISHA MANA @ MANORANJAN PATRA VS	L.BHUYAN VS	// SOSO /9 /2020 ()
450	ABLAPL/0011181/2020	STATE OF ODISHA NIRMAL CHANDRA SETHI VS	MD.G.MADANI VS	// BHADRAK RURAL /514 /2020 ()
451	ABLAPL/0011182/2020	STATE OF ODISHA KALANDI BEHERA VS	MD.G.MADANI VS	// NAIKANI-DIHI /79 /2020 ()
452	ABLAPL/0011183/2020	STATE OF ODISHA HARIHAR SENDHA VS	MD.G.MADANI VS	// BONTH /95 /2020 ()
453	ABLAPL/0011184/2020	STATE OF ODISHA SASMITA MALIK VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// HARICHANDANPUR /92 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0011185/2020	BARIK@ ISHWAR MOHALIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /274 /2020 () //
455	ABLAPL/0011186/2020	A.RANI ACHARY VS STATE OF ODISHA	S.K.MOHANTY VS	/ /0 () //
456	ABLAPL/0011187/2020	BHAGABAN @ BIGA JHODIA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	KASHIPUR /127 /2020 () //
457	ABLAPL/0011188/2020	JAYARAM RANA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SAINTALA /227 /2020 () //
458	ABLAPL/0011189/2020	INDRAMANI MALLIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	AUL /146 /2020 () //
459	ABLAPL/0011190/2020	PANKAJ CHAKARA@ PANKAJ CHAKRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	RAMACHANDAPUR /138 /2020 () //
460	ABLAPL/0011191/2020	CHIKU BEHERA @ ANIL KUMAR BEHERA VS STATE OF ODISHA	B.K.GHADEI VS	MANGALA BAG /81 /2020 () //
461	ABLAPL/0011192/2020	BABUA @ SANU BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	BALASORE TOWN /195 /2020 () //
462	ABLAPL/0011193/2020	KAPILA @ AJAY DAS VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	/ /0 () //
463	ABLAPL/0011194/2020	RASMI RANJAN BAIRIGANJAN VS STATE OF ODISHA	S.P.DASH VS	DELANGA /158 /2017 () //
464	ABLAPL/0011195/2020	KHIROD @ KSHIROD BAIRIGANJAN VS STATE OF ODISHA	S.P.DASH VS	DELANGA /158 /2017 () //
465	ABLAPL/0011196/2020	ANIRUDDHA JHODIA	SUBASH CHANDRA SAHOO	TIKIRI /134 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0011197/2020	ABHISEK MITRA	P.K.MAHARAJ	SAHID NAGAR P.S. /369 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0011198/2020	URMILA THATOI	SMRUTI RANJAN MOHAPATRA	AUL /149 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0011199/2020	RAMA BEHERA @ RAMA CHANDRA BEHERA KARUNAKAR GAYA		ASTARANGA /64 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0011200/2020	BASANTA SUNA	BIKRAM CHANDRA GHADEI	BURLA /364 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	WPC(OAC)/0000733/2018	SOUMYA RANJAN BEHERA	M/S.M.K.KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//
471	WPC(OAC)/0001207/2019	SARAT CHANDRA PANIGRAHI	M/S.S.D.ROUTRAY	//
		VS	VS	()
		FISHERIES AND ANIMAL HUSBANDARY DEPTT.		//
472	WPC(OAC)/0001912/2018	A.KARUNAKAR RAO	M/S. PRAVAT RANJAN DASH	//
		VS	VS	()
		STATE OF ODISHA		//
473	WPC(OAC)/0003237/2016	ALL ODISHA GOVT. ITI PART TIME GUEST INSTRUCTORS ASSOCIATION	M/S.S.D.ROUTRAY	//
		VS	VS	()
		STATE OF ODISHA		//
474	CONTC(CPC)/0000107/2019	BIRAKISHORE MOHANTA	M/S.B.S.TRIPATHY	//
		VS	VS	()
		BALABANT SINGH		//
475	CONTC(CPC)/0000457/2016	SANTOSH KUMAR PANI	M/S.HARA PRASAD RATH	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :14/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	14/2020 CRLMA/99/2020	MAITHILI MAHESWARI DASH-MP	SANJAY KUMAR PATTANAİK
2	60/2020 JCRLA/68/2018	KAMLI NAIK-MP	MR.SK.ZAFARULLA
3	81/2020 STREV/37/2020	M/S. MILAN CLOTH STORE-MP	DAMODAR PATI
4	82/2020 STREV/37/2020	M/S. MILAN CLOTH STORE-MP	DAMODAR PATI
5	83/2020 STREV/37/2020	M/S. MILAN CLOTH STORE-MP	DAMODAR PATI
6	105/2020 CMAPL/230/2020	RAGHUNATH SAHOO-MP	ADV
7	134/2020 CONTC/3117/2020	ASHOK KUMAR NAYAK-MP	MR.B.MOHANTY
8	162/2020 WPC(OAC)/1094/2017	DR.PADMANAVA PATRI-MP	M/S.SAMEER KUMAR DAS
9	163/2020 WPC(OAC)/1094/2017	DR.PADMANAVA PATRI-MP	M/S.SAMEER KUMAR DAS
10	164/2020 WPC(OAC)/1095/2017	AJAY KUMAR SETHY-MP	M/S.SAMEER KUMAR DAS
11	165/2020 WPC(OAC)/1095/2017	AJAY KUMAR SETHY-MP	M/S.SAMEER KUMAR DAS
12	166/2020 WPC(OAC)/3237/2016	ALL ODISHA GOVT. ITI PART TIME GUEST INSTRUCTORS ASSOCIATION MP	MASSACHUSETTS V. ROUSTRAY
13	167/2020 WPC(OAC)/3237/2016	ALL ODISHA GOVT. ITI PART TIME GUEST INSTRUCTORS ASSOCIATION MP	MASSACHUSETTS V. ROUSTRAY
14	176/2020 RPFAM/111/2020	DR.JADUNATH SOREN-MP	LINGARAJ DASH
15	177/2020 RPFAM/111/2020	DR.JADUNATH SOREN-MP	LINGARAJ DASH
16	178/2020 RPFAM/112/2020	SUSANTA KUMAR SAMAL-MP	PRANAB KUMAR SAMANTRAY
17	371/2020 RSA/186/2020	MADHURI JENA-MP	ARIJEET MISHRA
18	437/2020 CRLREV/375/2020	AURU SANTOSH-MP	SOUNHAGYA KUMAR DASH
19	438/2020 CRLREV/375/2020	AURU SANTOSH-MP	SOUNHAGYA KUMAR DASH
20	439/2020 CRLREV/156/2020	SAYED SAMIM QUADARI-MP	BHARAT JALLI
21	440/2020 CRLREV/376/2020	BUDATA MOHAN RAO-MP	TUSAR KUMAR MISHRA
22	441/2020 CRLREV/376/2020	BUDATA MOHAN RAO-MP	TUSAR KUMAR MISHRA
23	472/2020 RVWPET/290/2020	BHUBANESWAR MUNICIPAL CORPORATION-MP	PRONOY MOHANTY
24	473/2020 RVWPET/30/2020	M/S.SHIV METALICKS PVT. LTD.-MP	Pratik Dash
25	492/2020 CMP/460/2020	MAYADHAR SAMAL-MP	SUSANTA KUMAR DASH
26	493/2020	CHHAYA BANARJI-MP	ANAM CH. PANDA

27	CMP/504/2017 494/2020	NIRUPAMA RAUTRAY-MP	SHIB SHANKAR MOHANTY
28	CMP/503/2020 495/2020	NIRUPAMA RAUTRAY-MP	SHIB SHANKAR MOHANTY
29	CMP/504/2020 496/2020	MANORANJAN MENDALI-MP	ARUN KUMAR DAS
30	CMP/505/2020 497/2020	SULACHANA DASH @ ACHARYA-MP	SANTANU KUMAR SARANGI
31	CMP/506/2020 498/2020	PRAMOD KUMAR PANDA-MP	PRASANNA KUMAR PARHI
32	CMP/508/2020 605/2020	M/S.ORIENTAL INSURANCE CO.LTD.-MP	ADAM ALI KHAN
33	FAO/634/2020 606/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	MAHALI
34	FAO/639/2020 807/2020	PREMANANDA NAYAK @ APPANA-MP	M.R.DHAL
35	ABLAPL/9727/2020 813/2020	SAMIR KUMAR DAS-MP	B.S. DASPARIDA
36	ABLAPL/9246/2020 814/2020	LIPIKA DAS-MP	B.S.DASPARIDA
37	ABLAPL/9086/2020 860/2020	MITHUN JENA-MP	S.S.RAY 2
38	BLAPL/5097/2020 862/2020	PUSPA SUNA-MP	S.K.JOSHI
39	BLAPL/3034/2020 863/2020	SUMANTA KHATUA-MP	PRIYAMBADA SARANGI
40	BLAPL/4088/2020 864/2020	SK. HYDER ALI @ SK. HIDAR ALI-MP	B.S.DASPARIDA
41	BLAPL/6407/2020 865/2020	BRAJAKISHORE DAKUA-MP	N.K.LENKA
42	BLAPL/5611/2020 873/2020	MAHESWAR SAHU-MP	ABHAYA KUMAR SHARMA
43	CRLMC/1357/2020 874/2020	SURAMA BARIK-MP	DEVASHIS PANDA
44	CRLMC/1359/2020 875/2020	SUBHASREE PANDA@DASH-MP	M/S.SUSANTA KUMAR DASH
45	CRLMC/4040/2015 878/2020	SAILENDRA KUMAR SAMAL-MP	LAXMIDHAR MAHAPATRA
46	CRLMC/1347/2020 928/2020	KAPILA MAHAKUD-MP	M/S.PRAJIT KUMAR PRADHAN
47	CRLA/344/2016 929/2020	DILIP KUMAR BARIK-MP	M/S.MANAS CHAND
48	CRLA/64/2019 930/2020	ANJURAM JAGAT-MP	DIPTI REKHA NANDA
49	CRLA/485/2020 931/2020	ANJURAM JAGAT-MP	DIPTI REKHA NANDA
50	CRLA/485/2020 1063/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTDS	SUBBRAT SATPATHY
51	MACA/640/2020 1064/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTDS	SUBBRAT SATPATHY
52	MACA/641/2020 1065/2020	MUKTA HO@HEMBRAM-MP	PABITRA KUMAR NAYAK
53	MACA/643/2020 1066/2020	MUKTA HO@HEMBRAM-MP	PABITRA KUMAR NAYAK
54	MACA/643/2020 1067/2020	NATIONAL INSURANCE COMPANY LTD.-MP	SABITA RANJAN PATTNAIK
55	MACA/644/2020 1169/2020	STATE OF ODISHA-MP	
56	WA/543/2020 1170/2020	STATE OF ODISHA-MP	
57	WA/543/2020 1171/2020	STATE OF ODISHA-MP	

58	1172/2020 WA/543/2020	STATE OF ODISHA-MP	
59	1173/2020 WA/314/2020	ODISHA STATE FINANCIAL CORPORATION-MP	RAMAKANT MOHANTY
60	10610/2020 WP(C)/23631/2020	ARTATRANA NAIK-MP	TRILOCHAN NANDA
61	10611/2020 WP(C)/23632/2020	PRAMOD KUMAR DIGAL-MP	TRILOCHAN NANDA
62	10612/2020 WP(C)/23635/2020	SURATI SAHOO-MP	SOUMYA MISHRA
63	10613/2020 WP(C)/23636/2020	UMA SHANKAR DASH-MP	TRILOCHAN NANDA
64	10614/2020 WP(C)/23637/2020	RAMAKANTA NAYAK-MP	AKSHAYA KUMAR PANDEY
65	10615/2020 WP(C)/23639/2020	LINGARAJ JENA-MP	BIJAY KUMAR DASH
66	10616/2020 WP(C)/23641/2020	ASHUTOSH SWAIN-MP	SIDHARTHA MISHRA
67	10617/2020 WP(C)/23643/2020	AMIR CHANDRA MOHANTY-MP	SUBASH CHANDRA PUSPALAKA
68	10618/2020 WP(C)/23652/2020	ARUN KUMAR BHARADIA-MP	SUPRIYA PATRA
69	10619/2020 WP(C)/23654/2020	GOPAL CHANDRA DAS-MP	H.K.MUND
70	10620/2020 WP(C)/23655/2020	KASTU DEHURY-MP	BISWAMBAR MOHANTY
71	10621/2020 WP(C)/23657/2020	SANJAY KUMAR SETHI-MP	SOUBHAGYA KUMAR DASH
72	10622/2020 WP(C)/23661/2020	MINA PADHI-MP	SAROJ KUMAR PADHY
73	10623/2020 WP(C)/23662/2020	PADMANAV KUMBHAR-MP	JAGABANDHU SAHU
74	10624/2020 WP(C)/23663/2020	UNION OF INDIA-MP	ALOK KUMAR MOHANTY
75	10625/2020 WP(C)/23664/2020	PRIYA RANJAN SARANGI-MP	JAGABANDHU SAHU
76	10626/2020 WP(C)/23667/2020	KISHORE CHANDRA MOHANTY-MP	DEEPALI MAHAPATRA
77	10627/2020 WP(C)/23669/2020	KASTU DEHURY-MP	BISWAMBAR MOHANTY
78	10628/2020 WP(C)/23674/2020	GRANTH GANDHARV AGARWAL-MP	KISHORE KUMAR MISHRA
79	10629/2020 WP(C)/23673/2020	GOURA HARI PATNAIK-MP	IQUAL SABIYA
80	10630/2020 WP(C)/20286/2020	FERRO ALLOYS CORPORATION LTD.-MP	SASWAT K.ACHARYA
81	10631/2020 WP(C)/23679/2020	PREMANANDA PANIGRAHY-MP	IQBAL SHABIYA
82	10632/2020 WP(C)/23682/2020	RAMA CHANDRA BEHERA-MP	IQUAL SABIYA
83	10633/2020 WP(C)/23685/2020	NILAMANI MOHAPATRA-MP	B.S.TRIPATHY(1)
84	10634/2020 WP(C)/23692/2020	BILASA BHOI-MP	L.N.RAYATSINGH
85	10635/2020 WP(C)/23693/2020	BANSHIDHAR DASH-MP	GOPINATH SETHI
86	10636/2020 WP(C)/23695/2020	MOHAMMED ZAHEERUDDIN-MP	IQBAL SHABIYA
87	10637/2020 WP(C)/23694/2020	BHAGYALAXMI DAS-MP	TANMAY MISHRA
88	10638/2020 WP(C)/23698/2020	SURYA NARAYAN DAS-MP	IQUAL SABIYA
89	10639/2020	DR.SANAGA MEGHANA-MP	MANOJ KUMAR MISHRA

90	WP(C)/15206/2020 10640/2020	DEBENDRA NATH MALICK-MP	ALOK KUMAR MOHAPATRA
91	WP(C)/23697/2020 10641/2020	DR.SANAGA MEGHANA-MP	TANMAY MISHRA
92	WP(C)/15206/2020 10642/2020	PRATUSHA KUMAR DAS-MP	L.K.MOHANTY
93	WP(C)/23708/2020 10643/2020	RATAN DEEP-MP	S.K.JOSHI
94	WP(C)/23713/2020 10644/2020	PRADIPTA KUMAR SATAPATHY-MP	BIKASH JENA
95	WP(C)/23714/2020 10645/2020	MAMATA DAS-MP	BIKASH JENA
96	WP(C)/23716/2020 10646/2020	BISWAJIT MISHRA-MP	BIKASH JENA
97	WP(C)/23719/2020 10647/2020	UNION OF INDIA-MP	RAJ BIMAL DAS
98	WP(C)/23727/2020 10649/2020	SOMNATH NANDA-MP	SIDHARTH DAS
99	WP(C)/23739/2020 10651/2020	MANOJ KUMAR NAYAK-MP	M/S.UMESH CHANDRA MOHANTY
100	WP(C)/3614/2018 10652/2020	NIRANJAN ROUT-MP	M/S.UMESH CHANDRA MOHANTY
101	WP(C)/3619/2018 10653/2020	SURYAKANT SANGANERIA-MP	B.K.DASH
102	WP(C)/23501/2020 10654/2020	JAYANTEE MAJHI-MP	PRAJIT KUMAR PRADHAN
103	WP(C)/23743/2020 10655/2020	SURYAKANT SANGANERIA-MP	JAGANATH PATNAIK
104	WP(C)/23501/2020 10656/2020	SURYAKANT SANGANERIA-MP	BUDHADEV ROURAY
105	WP(C)/23501/2020 10657/2020	SURYAKANT SANGANERIA-MP	ASHOK KUMAR MOHAPATRA
106	WP(C)/23501/2020 10658/2020	SURYAKANT SANGANERIA-MP	S.P.MISRA
107	WP(C)/23501/2020 10659/2020	SURYAKANT SANGANERIA-MP	MANOJ KUMAR MISHRA
108	WP(C)/23501/2020 10660/2020	BANAMBER HATUA-MP	SANJAY KUMAR SAMANTARAY
109	WP(C)/23751/2020 10661/2020	SURYAKANT SANGANERIA-MP	B.BAUG
110	WP(C)/23501/2020 10662/2020	KAMAL LOCHAN DAS-MP	M/S.UMESH CHANDRA MOHANTY
111	WP(C)/3616/2018 10663/2020	DR.RAMANATH PANIGRAH-MP	M/S.C.ANANDA RAO
112	WP(C)/11991/2009 10676/2020	SABAR NAYAK-MP	SAILESH DAS
113	WP(C)/23761/2020 10680/2020	TAPAS PRASAD SINGH-MP	NIRANJAN LENKA
114	WP(C)/23762/2020 10683/2020	SASMITA SAHU-MP	M/S.K.K.SWAIN
115	WP(C)/28339/2019 10684/2020	SAGARIKA DAS-MP	NIRANJAN LENKA
116	WP(C)/23763/2020 10685/2020	BIRAJ MOHAN MOHANTY-MP	TUSAR KUMAR MISHRA
117	WP(C)/19269/2020 10686/2020	PRAGYAN PRIYANSHU-MP	SANGRAM JENA
118	WP(C)/19690/2020 10687/2020	BIJU PATNAIK EDUCATIONAL AND CHARITABLE TRUST	ANWAT DAS
119	WP(C)/21621/2020 10688/2020	SUDARSAN BEHERA-MP	SRINIBASH SATAPATHY
120	WP(C)/23767/2020 10689/2020	BANI BHUSAN DASH-MP	M/S.J.K.KHUNTIA,SAHASRA JYOTI NANDA
	WP(C)/7635/2019		

121	10690/2020 WP(C)/17598/2020	UTKAL SUPPLIERS, GANJAM-MP	MR.S.K.DALAI
122	10693/2020 WP(C)/16624/2017	M/S.ORIENTAL TRIMEX LTD.-MP	M/S.SANTANU KU.SARANGI
123	10694/2020 WP(C)/10968/2017	M/S.ORIENTAL TRIMEX LTD.-MP	M/S.SANTANU KU.SARANGI
124	10695/2020 WP(C)/9239/2020	M/S. JS-SS (JV)-MP	SANTANU KUMAR SARANGI
125	10696/2020 WP(C)/9238/2020	M/S.JS-MS(JV)-MP	SANTANU KUMAR SARANGI
126	10697/2020 WP(C)/23776/2020	MANORAMA RAY-MP	BIRAJA PRASANNA SATAPATHY
127	10698/2020 WP(C)/23777/2020	MOUNABATI SHAW-MP	BIRAJA PRASANNA SATAPATHY
128	10699/2020 WP(C)/23778/2020	AMARESWAR RANA-MP	SAILESH DAS
129	10700/2020 WP(C)/23779/2020	SANTOSH MATI-MP	SAILESH DAS
130	10701/2020 WP(C)/23784/2020	BIBHUTI BHUSAN SAMANTRAY-MP	S.K.SAMANTARAY..2
131	10702/2020 WP(C)/23785/2020	DHANANJAYA DUTTA-MP	RABINDRA NATH PANDA
132	10703/2020 WP(C)/15812/2020	DR. SIDHANANDA PRADHAN-MP	BUDHADEV ROUSTRAY
133	10704/2020 WP(C)/23786/2020	M/S. ANANTA AUTOMOBILES PVT.LTD-MP	KANANBALA ROY CHOUDHURY
134	10705/2020 WP(C)/9568/2017	BICHITRA KU.JENA-MP	M/S.SISIR KU.PUROHIT
135	10706/2020 WP(C)/23787/2020	SUSHREE SASMITA PRADHAN @ ROUT-MP	SIDHARTHA MISHRA 1
136	10707/2020 WP(C)/27966/2019	M/S.AUTOMOTIVES(INDIA) PVT.LTD.-MP	M/S.SOUMYA MISHRA
137	10708/2020 WP(C)/23790/2020	MBE COAL AND MINERAL TECHNOLOGY INDIA PRIVATE LIMITED-MP	S.K.MISHRA
138	10709/2020 WP(C)/23792/2020	MANORANJAN SUR-MP	ASIT KU.JENA
139	10710/2020 WP(C)/19955/2020	MEGHA SARAF-MP	GOUTAM KUMAR ROUSTRAY
140	10711/2020 WP(C)/9321/2020	EXECUTIVE ENGINEER, ELECTRICAL (SOUTHCO UTILITIES)MP	S.K.DASH
141	10714/2020 WP(C)/23804/2020	JITENDRA KUMAR SAHOO-MP	BIBEKANANDA BHUYAN
142	10715/2020 WP(C)/23811/2020	BASANT NAIK-MP	BIBHUTI KESHARI BISWAL
143	10716/2020 WP(C)/19917/2013	BANSIDHAR DAS-MP	NIRANJAN LENKA
144	10717/2020 WP(C)/23817/2020	GOLEKHA NAIK-MP	BIBHUTI KESHARI BISWAL
145	10718/2020 WP(C)/23818/2020	SK.ISUB @ SHAIKA ISUB-MP	A.PATTANAIK
146	10719/2020 WP(C)/23821/2020	TAPATIRANI DAS-MP	PRAFULLA CHANDRA DAS
147	10720/2020 WP(C)/23823/2020	RABINDRANATH NAIK-MP	BIBHUTI KESHARI BISWAL
148	10721/2020 WP(C)/23825/2020	SUNIL KUMAR LENKA-MP	AJAYA KUMAR DASH
149	10722/2020 WP(C)/23828/2020	DEVI PRASAD CHOUDHURY-MP	AJAYA KUMAR DASH
150	10723/2020 WP(C)/12645/2005	ORISSA STATE CO-OP.-MP	M/S.NARENDRA K MISHRA
151	10724/2020 WP(C)/23830/2020	SANTOSH NAIK-MP	BIBHUTI KESHARI BISWAL
152	10726/2020	SURESH CHANDRA DAS-MP	BIGYAN KUMAR SHARMA

153	WP(C)/10806/2020 10727/2020	MILU NAIK-MP	BIBHUTI KESHARI BISWAL
154	WP(C)/23835/2020 10728/2020	RAJIBA LOCHAN MOHAPATRA-MP	BIRAJA PRASANNA SATAPATHY
155	WP(C)/23839/2020 10729/2020	RASMI RANJAN PATTANAYAK-MP	BIRAJA PRASANNA SATAPATHY
156	WP(C)/23837/2020 10730/2020	GOBIND CHANDRA BORD-MP	BIRAJA PRASANNA SATAPATHY
157	WP(C)/23833/2020 10732/2020	M/S. HITECH PLASTIC PRODUCTS-MP	SASWAT KUMAR ACHARYA
158	WP(C)/22146/2020 10733/2020	AMARBAR MALLICK-MP	K.K.SWAIN
159	WP(C)/23783/2020 157/2020	TIKI @ UMA BHOI-MP	
160	CRLMP/978/2020 805/2020	BIBEKANANDA JENA-MP	
161	ABLAPL/9808/2020 806/2020	DILLIP KUMAR ROUT-MP	
162	ABLAPL/9809/2020 808/2020	ARTABANDHU @ ARTATRANA PRADHAN-MP	
163	ABLAPL/7890/2020 809/2020	KABI CHANDRA BISWAL-MP	
164	ABLAPL/9610/2020 810/2020	VENKETSWAR @ BHENKETSWAR SAHU-MP	
165	ABLAPL/2545/2020 811/2020	BABULU @ ASHOK MAHAKUD @ BABLU MAHAKUD-MP	
166	ABLAPL/7875/2020 812/2020	SUSANTA BISWAS-MP	
167	ABLAPL/9144/2020 815/2020	MINA PAL-MP	JAYANTA KU.MAJHI
168	ABLAPL/10334/2019 861/2020	ANANDA SWAIN-MP	
169	BLAPL/3647/2020 876/2020	BHAGABAN MOHANTY-MP	
170	CRLMC/2776/2019 877/2020	MAHENDRA KU.BEHERA-MP	
171	CRLMC/3042/2019 10648/2020	MAA SARALA EDUCATION AND CHARITABLE TRUST-MP	
172	WP(C)/16054/2020 10650/2020	PRASANNA KU.PATRA-MP	
173	WP(C)/25358/2019 10664/2020	PRAMOD KUMAR SWAIN-MP	
174	WP(C)/20779/2020 10665/2020	ALOK KUMAR MISHRA-MP	
175	WP(C)/20792/2020 10666/2020	KRUSHNA CHANDRA MALLIK-MP	
176	WP(C)/20794/2020 10667/2020	KANANBALA HARICHANDAN-MP	
177	WP(C)/20791/2020 10668/2020	BRAJAMOHAN MOHAPATRA-MP	
178	WP(C)/20780/2020 10669/2020	BABULI CHARAN SWAIN-MP	
179	WP(C)/20775/2020 10670/2020	PANCHANAN SWAIN-MP	
180	WP(C)/20781/2020 10671/2020	ANJANA PRADHAN-MP	
181	WP(C)/20777/2020 10672/2020	SUBRAT KUMAR SATAPATHY-MP	
182	WP(C)/20810/2020 10673/2020	BIBHUTI BHUSAN CHANDUA-MP	
183	WP(C)/20778/2020 10674/2020	SRIKANTA KUMAR SATPATHY-MP	
	WP(C)/20776/2020		

184	10675/2020 WP(C)/20786/2020	BABAJI CHARAN BHOL-MP
185	10677/2020 WP(C)/21706/2020	DILLIP KUMAR CHOUDHURY-MP
186	10678/2020 WP(C)/21704/2020	AMIYA KUMAR PANI-MP
187	10679/2020 WP(C)/21701/2020	PRASANTA KUMAR NANDA-MP
188	10681/2020 WP(C)/21715/2020	SHYAMA SUNDAR JENA-MP
189	10682/2020 WP(C)/21714/2020	DHARMANANDA DASH-MP
190	10691/2020 WP(C)/10261/2019	M/S.REXON STRIPS LTD-MP
191	10692/2020 WP(C)/10261/2019	M/S.REXON STRIPS LTD-MP
192	10712/2020 WP(C)/18062/2020	GOKULANANDA ROUT-MP
193	10713/2020 WP(C)/18074/2020	PABITRA MOHAN SAHANI-MP
194	10725/2020 WP(C)/2314/2004	ORISSA HYDRO POWER-MP
195	10731/2020 WP(C)/3257/2004	VEDVYAS MAHAVIDUYALA-MP